NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 09.01.2021

NOTICE

Take notice that the following matter adjourned on 16.12.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of	Next date of
			hearing	hearing
1.	Comp. App. (AT) No.	Baby Mathew & Anr.	16.12.2020	13.01.2021
	82 of 2020	Vs.		
	& I.A No. 1344	Mar Jacob Thoomkuzhy & Ors.		
	of 2020			
	Part Heard			
		With		
2.	Comp. App. (AT) No.	Biju George & Ors.	16.12.2020	13.01.2021
	98 of 2020	Vs.		
		Jeevan Telecasting Corporation		
		Ltd & Ors.		
	Part Heard			

Copy to: -

By the order of Hon'ble Acting Chairperson

-sd/-

1. Notice Board

2. Website: www.nclat.nic.in Registrar